

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 07.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**


DR. ASHOK KUMAR MISHRA, MEMBER (T)


APPLICATION NUMBER	:	CP 218/15	
PETITION NUMBER	:	TP 143/17	
NAME OF THE PETITIONER (S)	:	SWIRE INVESTMENTS PVT. LTD.	
NAME OF THE RESPONDENT (S)	:		
UNDER SECTION	:	391/394	
S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE

None appeared for the petitioner company. Fresh notice to Petitioner Company.

Registry to issue fresh notice to the Petitioner Company.

Posted to 08.03.2017.


MEMBER (J)


MEMBER (T)